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ITEM NO.22

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE AT ALLAHABAD AND ORS.

Respondent(s)

(with appln. (s) for stay)

WITH

Cr1.A. No. 1235/2015

Cr1.A. No. 1237/2015

(With Appln. (s)for stay and Office Report)

Date : 31/03/2017 This appeal was called on for hearing today.

For Appellant(s) Mr.Shashindra Tripathi,Adv.

Mr. Debasis Misra,Adv.

For Respondent(s)

Mr. Abhishek Chaudhary,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(M V RAMESH)

Registrar

SB